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Title The Minister of Agriculture and Minister of Consumer Affairs, Food & Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 29th and 39th Reports of the Standing Committee on Agriculture on Demands for Grants (2007-08 and 2008-09 respectively), pertaining to the Department of Animal Husbandry, Dairying and Fisheries (DADE), Ministry of Agriculture.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay the Statement on the status of implementation of recommendations contained in the Twenty-Ninth and Thirty-ninth Reports of the Standing Committee on Agriculture in pursuance of the directions issued by hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin – Part II dated September 01, 2004 under the Rules of Procedure and Conduct of Business in Lok Sabha.

The Standing Committee on Agriculture examined the Demand for Grants of Department of Animal Husbandry, Dairying and Fisheries (DADF) for the year 2007-08 and laid the Report in Lok Sabha on 27<sup>th</sup> April, 2007. The report contained 15 recommendations. The Action Taken Replies of the Government were sent to the Committee on 31<sup>st</sup> July 2007.

The Standing Committee on Agriculture examined the Demand for Grants of Department of Animal Husbandry, Dairying and Fisheries (DADF) for the year 2008-09 and laid the Report in Lok Sabha on 16<sup>th</sup> April, 2008. The Report contained 15 recommendations. The Action Taken Replies of the Government were sent to the Committee on 16<sup>th</sup> July, 2008.

The status of Action Taken regarding implementation of the recommendations of PSCA is indicated in the Statements which is laid on the Table of the House.

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